

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.04.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/185/2020 IN IBA/316/2019
NAME OF PETITIONER : Muthuiah Thevar Rajapandian (RP) of M/s Unique Roof Pvt Ltd
NAME OF RESPONDENT : R- One Trade Link
SECTION : Sec.60(5) of IBC

ORDER

Due to administrative reasons, the matter reposted to **14.06.2021**.


(K.NATARAJAN)
Deputy Registrar

MS